

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**

**UNSTARRED QUESTION NO.548**

TO BE ANSWERED ON THE 6<sup>TH</sup> FEBRUARY, 2019

**CONVERTING CANTONMENT AREAS INTO MILITARY STATIONS**

548. SHRI ASADUDDIN OWAISI:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether it is a fact that Indian Army has sent a proposal regarding converting cantonment areas into exclusive military stations and if so, the details thereof;
- (b) the total area at present under cantonment boards in the country;
- (c) the rationale behind this idea and the extent to which Indian army is likely to save funds after converting cantonment area into military stations;
- (d) the problems likely to be faced by civilian population in their movement mobility which they are at present enjoying after such conversion; and
- (e) the time by which a final decision is likely to be taken in this regard?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

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(a) Yes, Madam.

(b) The total area inside Cantonments in the country is 1,86,730.39 acres.

**(c) to (e):** On the issue of excision of civil areas of the existing 62 Cantonments and on converting them into pure Military Stations, the Expert Committee on 'Working of Cantonment Boards' set up vide Ministry's O.M. dated 31.08.2018 has been directed to submit a separate report.

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